NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 583/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: M/s. Mahindra World City (Maharashtra) Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(.	Hemant	Advocate for	
	sethi	petitioner	Aoum

ORDER

CSP 575/230-232/NCLT/MB/MAH/2017 CSP 582/230-232/NCLT/MB/MAH/2017 CSP 583/230-232/NCLT/MB/MAH/2017 CSP 623/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 21.9.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)